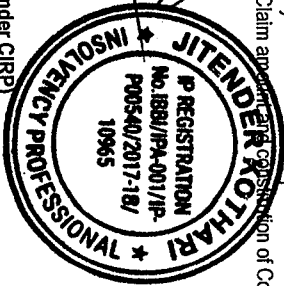


Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 31/07/2024  
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of creditor  | Details of claim received |                |                          | Details of claim admitted |                                     |                             |                        |                       |     | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---|---------------------------|----------------|--------------------------|---------------------------|-------------------------------------|-----------------------------|------------------------|-----------------------|-----|----------------------------|--|------------------------------|------------------------------------|-----------------|
|         |   | Date of receipt           | Amount claimed | Amount of claim admitted | Nature of claim           | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC |     |                            |  |                              |                                    |                 |
| 1       | Edelweiss Asset Reconstruction Company Limited- acting Trustee of the EARC-Trust SC-462 | 10/08/2023                | 3,00,36,12,103 | 2,89,67,83,202           | Secured                   | Yes                                 | Yes                         | No                     | 100.00                | NIL | NIL                        | NIL  | NIL                          | 10,68,28,901                       | Note 1          |
| 2       | Tushar Thorat   | 18/10/2023                | 5,00,000       | 5,00,000                 | Unsecured                 | Yes                                 | Yes                         | Yes                    | 0.00                  | NIL | NIL                        | NIL  | NIL                          | NIL                                | Note 1          |
|         |   |                           | 3,00,41,12,103 | 2,89,72,83,202           |                           |                                     |                             |                        | 100.00                | NIL | NIL                        |  |                              | 10,68,28,901                       |                 |

(Amount in ₹)

Note 1: Claims have been provisionally admitted based on proof and document/information submitted by Financial Creditors, same could not be verified from the books of accounts of the corporate debtor, due to non-availability of the financial statements and other relevant information. Therefore, the Claim admitted in the Composition of CoC may undergo change subject to completion of its verification.



Jitender Kohhari  
Resolution Professional of  
ND S Art World Private Limited (under CIRP)  
Acting as Resolution Professional u/s 16(5) of the IBC, 2016  
IP Regn. No. IBBI/PA-001/IP-P00540/2017-18/10965  
AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024